

(b) the total number of accidents at unmanned railway crossings reported during the last six months;

(c) whether it is also a fact that many State Governments have demanded to convert unmanned level crossings into manned level crossings; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PAWAN KUMAR BANSAL): (a) No, Sir. The number of consequential incidents at unmanned level crossings caused due to negligence of road vehicle users has come down from 51 to 46 in the current year during April, 2012 to February, 2013 in comparison to the corresponding period of the previous year.

(b) During the last six months *i.e.* September, 2012 to February, 2013, 23 consequential incidents at unmanned level crossings have taken place on Indian Railways.

(c) and (d) It has emerged from the analysis of pattern of accidents that manning of unmanned level crossings is not an ideal solution. Therefore, the policy of manning of unmanned Level Crossings has been reviewed. Accordingly, Railways have decided to progressively eliminate all unmanned level crossings by:

Closure - Closing unmanned level crossings having NIL/Negligible Train Vehicle Unit (TVU).

Merger - Merger of unmanned level crossing gates to nearby manned or unmanned gates or subway or Road Under Bridge (RUB) or Road Over Bridge (ROB) by construction of diversion road.

Provision of Subways/RUBs

Manning - The unmanned level crossings which cannot be eliminated by above means, will be progressively manned based on rail-road traffic volume, visibility conditions.

Elimination of all these level crossings is a gigantic task and involves lot of manpower, resources and budgetary support. It is a continuous process and is done as per need, *inter-se* priority of works, availability of funds and co-operation of State Government, particularly, in getting consent of closure of level crossings and undertaking to maintain road and drainage in future for subways.

#### **Guidelines for use of social media in Government organisations**

\*272.DR. CHANDAN MITRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has formulated certain guidelines for use of social media in Government organisations;

(b) if so, the details thereof; and

(c) the steps taken by Government to ensure effective citizen engagement and communication with all stakeholders using various offline and online channels including social media and also to check the propagation of unverified facts and rumours with respect to Government policies, by social media?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) and (b) In order to help Government organisations engage appropriately with social media platforms, Government has notified "Framework and Guidelines for Use of Social media by Government Organisations" in September, 2012. This Framework has been created to enable Government agencies to use these platforms effectively, reach out to their stakeholders and understand their concerns.

(c) In order to enhance citizen engagement with all stakeholders, Government has notified Citizen Engagement Framework for e-Governance projects. The framework includes various online and offline methodologies of citizen engagement. The scheme for citizen engagement provides for development of a citizen engagement toolkit for use by various Central Ministries and State Departments to enhance and deepen their citizen engagement efforts and awareness and sensitization workshops to build the capacities of Ministries and Departments.

Government does not regulate the contents of website. However, Government, on 11.4.2011, has notified Information Technology (intermediaries guidelines) Rules, 2011 under Section 79 of the Information Technology Act, 2000. The Rules provide for the intermediaries, which includes social networking websites, to observe due diligence and guidelines.

#### **Separate toilet facilities for girls in schools**

\*273.SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a shortage of separate toilet facilities for girls in schools in urban as well as rural areas;

(b) if so, the details of such shortage in urban and rural schools, State-wise;